COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 230 of 2017

Dated: 26th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

KSK Mahanadi Power Co. Ltd. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K. V. Balakrishnan

Mr. K.V. Mohan for R-1

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 18.12.2017. Dasti, in addition, is permitted.

List the matter on <u>18.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vg